NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)/ No.02/BB/		For clarification	391/394	Maxlinear Technologies Pvt Ltd.
2017	-	- Common of the control of the contr		

NAME (IN CAPITAL)

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SAJI, P. JOHN SP7 Legel Adiscale for Petition

The matter is listed today for clarification. Heard the counsel.

List it for orders on 11.10.2017.

MEMBER (J)